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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

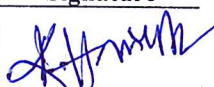
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 836/252/HDB/2018
NAME OF THE COMPANY	Translogic Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Veerababu Udumudi
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	cshilpatsa@gmail.com 9985183500	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Adv	harishadv07@gmail.com 9849296949.	

ORDER

Learned counsel Ms.C.Shilpa present for Applicant. Learned counsel Mr.K.Harish Reddy present for ROC.

Applicant filed IT Returns for the assessment year 2015-16.

ROC report filed.

List the matter on 04.09.2018.


MEMBER JUDICIAL